

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

In supersession of earlier orders, following Judicial Officers are hereby authorized to act as Officer In-charge of the Branches (Central) as mentioned against their names, with immediate effect:-

S.No	Name of Officer	Name of Branch/Work assigned
1	Sh. Laxmi Kant Gaur Addl. District Judge (Central)	Link Officer In-charge, General Branch
2	Sh. Manish Yaduvanshi Addl. District Judge (Central)	Administration Branch-I
3	Ms. Deepali Sharma Addl. Sessions Judge (Central)	Employees Leave Sanctioning Authority
4	Sh. Mohd. Farrukh Addl. Sessions Judge (Central)	Receipt & Issue Branch For initiating for exercising supervision over prosecution for the contravention of the provision of Section 15A(2)(ii) of the Protection of Civil Rights Act, 1955
5	Sh. Prashant Kumar Addl. District Judge (Central)	Link Officer In-charge, Judicial Branch (Central)
		First Appellate Authority RTI
		Administration Branch-III (Peon/orderly/Driver) administrative work in Hindi in respect of personal files
		Reviewing Officer regarding amount deposited in Court.
		Coordinator, Study Circle, THC
	Sh. Mohd. Farrukh Addl. Sessions Judge (Central)	Addl. Coordinator, Study Circle, THC
6	Sh. Ankur Jain Addl. District Judge (Central)	Judicial Branch (Central)
		Copying Agency (Civil, Criminal, Sessions & Small Cause Court)
7	Ms. Neelofer Abida Perveen Spl. Judge (NDPS) (Central)	Link Administrative Judge
8	Sh. Ashish Aggarwal Addl. Sessions Judge (Central)	Nodal* Officer to look after the Progress of Development Scheme of UTs

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)

District & Sessions Judge (HQs)
Delhi

No. 1075/26421-26501 /F.1(3)/Gaz/19 Dated 29/4/19

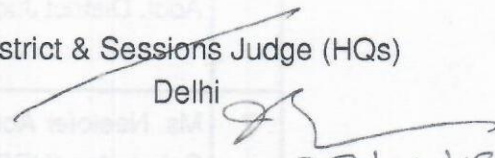
Subject:- Authorization of Officer In-charge

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The District & Sessions Judge-cum-Special Judge (PC Act) (CBI) Rouse Avenue, New Delhi.
4. The Officers Concerned.
5. Sh. Vimal Kumar Yadav, Spl. Judge (PC Act) (CBI) Rouse Avenue, New Delhi.
6. Sh. Ajay Kumar Kuhar, Spl. Judge (PC Act) (CBI) Rouse Avenue, New Delhi.
7. Ms. Kamini Lau, Spl. Judge (PC Act) (CBI) Rouse Avenue, New Delhi.
8. Sh. Sanjay Kumar Aggarwal, Spl. Judge (PC Act) (CBI) Rouse Avenue, New Delhi.
9. Ms. Anju Bajaj Chandna, Spl. Judge (PC Act) (CBI) Rouse Avenue, New Delhi.
10. Sh. Sanjay Sharma, Administrative Judge/ADJ (West) Tis Hazari Courts, Delhi.
11. Sh. Bhupesh Kumar, Officer In-charge (General Branch)/ASJ (SFTC) (West) Tis Hazari Courts, Delhi.
12. Sh. Anil Kumar Sisodia, Spl. Judge (PC Act) (CBI) Rouse Avenue, New Delhi.
13. Ms. Hemani Malhotra, Link Officer In-charge (Employees Leave Sanctioning Authority)/Copying Agency/PO-MACT (West) Tis Hazari Courts, Delhi.
14. Sh. Ashish Aggarwal, Link First Appellate Authority/ASJ (Central) Tis Hazari Courts, Delhi.
15. Ms. Kiran Bansal, Spl. Judge (PC Act) (ACB) Rouse Avenue, New Delhi.
16. The Sr.AO(J)/AO(J)/Accounts Officer, all the branches (Central) Tis Hazari Courts, Delhi.
17. Director, Directorate of Prosecution, Govt. of NCT of Delhi.
18. The P.S. to the undersigned.
19. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
20. For uploading on LAYERS.

District & Sessions Judge (HQs)

Delhi


29/04/19